NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. C.PRASANNA VENEARSH Counselforle. # 2. C.D. TIVILLAR CONSEL & R.1 CD. TIVILLAR CONSEL & R.1 CD. TIVILLAR CONSEL & R.1

ORDER

Counsels representing both the parties are present. Post the matter alongwith connected matter, TCP/4/16. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical) -59-

K Anantha Padmanabha Swamy Member (Judicial)